

11.  
15-12-2023  
(Ct. no.06)  
debajyoti

**IN THE HIGH COURT AT CALCUTTA  
Civil Appellate Jurisdiction  
APPELLATE SIDE**

**FAT 252 of 2014**

**Abdul Kadar alias Abul Kadar & Anr.  
Vs.  
Molada Bibi & Ors.**

This is an old matter of 2014. The appellants have not taken any steps for hearing of the matter. Obviously, the appellants are not interested to proceed with the matter.

Even in the second call, nobody appears for the appellants.

The appeal is dismissed. Interim order, if any, stands vacated.

**(M. V. Muralidaran, J.) (Arijit Banerjee, J.)**